

- c) Upgrade existing technology in agriculture processing and packaging to international standards.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): We want a discussion on this.

MR. DEPUTY-SPEAKER: You can give notice. I cannot allow now a discussion. You give notice, I will see.

SHRI SOMNATH CHATTERJEE. It will be allowed, I am sure.

MR. DEPUTY-SPEAKER: If you give notice, I will see.

SHRI SOMNATH CHATTERJEE: Notice has been given.

MR. DEPUTY-SPEAKER: Now we take up next item. Shri Amal Datta.

12.22 hrs

ELECTION TO COMMITTEE

(English)

Public Accounts Committee

SHRI AMAL DATTA (Diamond Harbour): Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1989 vice Shri Kalpnath Rai ceased to be a member of the Committee on his appointment as a Minister of State and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the

Committee on Public Accounts of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1989 vice Shri Kalpnath Rai ceased to be a member of the Committee on his appointment as a Minister of State and do communicate to this House the name of the member so nominated by Rajya Sabha."

The motion was adopted

12.23 hrs

COMMITTEE OF PRIVILEGES

(English)

Extension of Time for Presentation of Report of the Committee

SHRI JAGAN NATH KAUSHAL (Chandigarh): Sir, I beg to move:

"That this House do further extend upto the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, M.P., against the Minister of state in the Ministry of Commerce (Shri Priya Ranjan Das Munsri) on 10th December, 1987, during discussion on 'No Confidence Motion.'"

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): You put it in the next Lok Sabha. *(Interruptions)*

SHRI G.M. BANATWALLA (Ponnani): You drop this Motion altogether. Ask him to withdraw it.

MR. DEPUTY-SPEAKER: It is for you two to decide. I cannot do anything.

(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, M.P., against the Minister of State in the Ministry of Commerce (Shri Priya Ranjan Das Munsri) on 10th December, 1987, during discussion on 'No Confidence Motion'."

The motion was adopted

12.24½ hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Sixtieth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 2nd November, 1988."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 2nd November, 1988."

The motion was adopted

12.25 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Steps needed to check dengue fever and encephalitis in Gorakhpur division of U.P.

SHRI MADAN PANDEY (Gorakhpur): Hon. Deputy Speaker, Sir, many parts of the country are in the grip of dengue fever

and encephalitis etc. They are prevalent in the epidemic form in eastern parts of Uttar Pradesh, specially in Gorakhpur division. About 2000 people have been admitted in the hospitals and thousands of people have fallen victims to these epidemics. Considering the severity of this epidemic, the Health Ministers of the State and the Central Government have visited the area twice. In spite of providing medical facilities, there is no let up. Perhaps both causes and the cure of this epidemic are not yet known.

I would request that immediate steps should be taken to implement the Research Project sponsored by the Gorakhpur Medical College and researchers may be sent there from other parts of the country also to find out the causes as well as cure of this epidemic and make arrangement to fight this menace.

[English]

- (ii) Need to upgrade the Agricultural Research Complex at Ella, Old Goa, into a full-fledged institute

SHRI SHANTARAM NAIK (Panaji): Indian Council of Agricultural Research have a Research Complex in Goa since 1976. It is under the administrative control of Central Plantation Crops Research Institute, Kasargod.

Initially for want of proper land and building, research activities were carried on at Goa Government's farms and on farms of private persons. Since 1982, the complex has been shifted to Ella, Old Goa, occupying an area of 19.6 hectares on which research is being carried on and an additional 34.4 hectares which has been made available to the complex by Goa Government in 1987, on which research activities are to be commenced.

Goa is now a full-fledged State and hence in place of a mere research complex headed by a Deputy Director, the State is entitled to have a full-fledged institute headed by a Director and other requisite